

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Date : 26.05.2022										
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	38707/2022	26.05.2022	ABLAPL - 3684/2022	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-16			(Seat No-)
2	38708/2022	26.05.2022	ABLAPL - 4373/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-19			(Seat No-)
3	38709/2022	26.05.2022	ABLAPL - 4372/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-19			(Seat No-)
4	38710/2022	26.05.2022	ABLAPL - 4675/2022	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-20			(Seat No-)
5	38711/2022	26.05.2022	ABLAPL - 4675/2022	BRAJA KISHORE SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-20			(Seat No-)
6	38712/2022	26.05.2022	ABLAPL - 4101/2022	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-18			(Seat No-)
7	38713/2022	26.05.2022	WP (C) - 11927/2022	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20			(Seat No-)
8	38714/2022	26.05.2022	WP (C) - 13325/2022	BHARAT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Seat No-)
9	38715/2022	26.05.2022	WP (C) - 13332/2022	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 15	Order Dtd. 2022-06-27		WRIT BRANCH-1	(Seat No-2)
10	38716/	26.05.20	WP (C) -	BHARAT	C.O.	COURT	Order Dtd.			(Se

	2022	22	13335/ 2022	BEHERA		NO. 15	2022-05-24			at No- 2)
11	38717/ 2022	26.05.20 22	WP (C) - 13322/ 2022	S. MOHARAN A	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 2)
12	38718/ 2022	26.05.20 22	WP (C) - 13274/ 2022	NIRANJA N ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 2)
13	38719/ 2022	26.05.20 22	WP (C) - 13277/ 2022	NIRANJA N ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 2)
14	38720/ 2022	26.05.20 22	WP (C) - 13281/ 2022	NIRANJA N ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 2)
15	38721/ 2022	26.05.20 22	WP (C) - 13284/ 2022	P. L. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24		WRIT BRANC H-8	(Se at No- 43)
16	38722/ 2022	26.05.20 22	WP (C) - 13308/ 2022	P.L. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 43)
17	38723/ 2022	26.05.20 22	WP (C) - 13188/ 2022	ARUNDHA TI SAHU	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 43)
18	38724/ 2022	26.05.20 22	WP (C) - 12324/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-6	(Se at No- 26)
19	38725/ 2022	26.05.20 22	WP (C) - 12325/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-6	(Se at No- 26)
20	38726/ 2022	26.05.20 22	WP (C) - 11952/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
21	38727/ 2022	26.05.20 22	WP (C) - 11951/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
22	38728/ 2022	26.05.20 22	WP (C) - 11950/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)

23	38729/ 2022	26.05.20 22	WP (C) - 11949/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
24	38730/ 2022	26.05.20 22	WP (C) - 12035/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-2	(Se at No- 45)
25	38731/ 2022	26.05.20 22	WP (C) - 12036/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-2	(Se at No- 45)
26	38732/ 2022	26.05.20 22	WP (C) - 12037/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-2	(Se at No- 45)
27	38733/ 2022	26.05.20 22	WP (C) - 12323/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-6	(Se at No- 26)
28	38734/ 2022	26.05.20 22	WP (C) - 11954/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
29	38735/ 2022	26.05.20 22	WP (C) - 12357/ 2022	LOKANAT H SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
30	38736/ 2022	26.05.20 22	WP (C) - 12357/ 2022	LOKANAT H SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
31	38737/ 2022	26.05.20 22	WP (C) - 12357/ 2022	LOKANAT H SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
32	38738/ 2022	26.05.20 22	CRLMP- 996/20 22	ROHITA KUMAR MAHABHO I	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
33	38739/ 2022	26.05.20 22	CRLA- 282/20 22	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-19			(Se at No- 31)
34	38740/ 2022	26.05.20 22	RPFAM- 104/20 22	L. ACHARI	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
35	38741/ 2022	26.05.20 22	RPFAM- 106/20 22	S. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No-

										31)
36	38742/ 2022	26.05.20 22	WP (C) - 6120/2 009	P. K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2022-05-20			(Se at No- 31)
37	38743/ 2022	26.05.20 22	WP (C) - 6554/2 004	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-20			(Se at No- 31)
38	38744/ 2022	26.05.20 22	WP (C) - 13059/ 2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-05-20			(Se at No- 31)
39	38745/ 2022	26.05.20 22	WP (C) - 13056/ 2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-05-20			(Se at No- 31)
40	38746/ 2022	26.05.20 22	CRLMC- 2566/2 014	P. K. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-05-20			(Se at No- 31)
41	38747/ 2022	26.05.20 22	CRLMC- 1843/2 013	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
42	38748/ 2022	26.05.20 22	CRLMC- 1780/2 013	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
43	38749/ 2022	26.05.20 22	CRLMC- 1779/2 013	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
44	38750/ 2022	26.05.20 22	CRLMC- 1281/2 013	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
45	38751/ 2022	26.05.20 22	CRLMC- 1206/2 013	D. D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
46	38752/ 2022	26.05.20 22	CRLMC- 2569/2 014	HAREKRU SHNA DASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-20			(Se at No- 31)
47	38753/ 2022	26.05.20 22	CRLMC- 3407/2 010	SAILEND RA BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-05-20			(Se at No- 31)
48	38754/ 2022	26.05.20 22	WP (C) - 13117/ 2022	D. P. MISHRA	C.O.	CHIEF JUSTIC	Order Dtd. 2022-05-20			(Se at

			2022			E'S COURT				No- 31)
49	38755/ 2022	26.05.20 22	WP (C) - 13060/ 2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-05-20			(Se at No- 31)
50	38756/ 2022	26.05.20 22	WPC (OA) - 146/20 14	M/S R.K BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-12			(Se at No- 31)
51	38757/ 2022	26.05.20 22	FAO- 323/20 21	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-12			(Se at No- 31)
52	38758/ 2022	26.05.20 22	MACA- 176/20 09	P.K. LENKA	C.O.	COURT NO. 24	Order Dtd. 2022-05-05			(Se at No- 31)
53	38759/ 2022	26.05.20 22	MACA- 176/20 09	M. N. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-05-11			(Se at No- 31)
54	38760/ 2022	26.05.20 22	FAO- 293/20 20	R. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(Se at No- 31)
55	38761/ 2022	26.05.20 22	FAO- 293/20 20	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(Se at No- 31)
56	38762/ 2022	26.05.20 22	WPC (OA) - 190/20 15	L. D. PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No- 31)
57	38763/ 2022	26.05.20 22	WPC (OA) - 190/20 15	DEBENDR A BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No- 31)
58	38764/ 2022	26.05.20 22	WPC (OA S) - 25/201 5	M. R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-05-11			(Se at No- 31)
59	38765/ 2022	26.05.20 22	WP (C) - 12667/ 2022	B.R. SENAPAT I	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No- 31)
60	38766/ 2022	26.05.20 22	WP (C) - 12687/ 2022	B.R. SENAPAT I	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No- 31)
61	38767/ 2022	26.05.20 22	WP (C) -	B.R.	C.O.	COURT	Order Dtd.			(Se

	2022	22	12661/2022	SENAPAT I		NO. 15	2022-05-19			at No-31)
62	38768/2022	26.05.2022	WPC (OAS) - 30/2015	M. R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No-31)
63	38769/2022	26.05.2022	MACA-446/2007	SARAT SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-13			(Se at No-31)
64	38770/2022	26.05.2022	FAO-19/2021	R. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No-31)
65	38771/2022	26.05.2022	WPC (OAS) - 770/2014	M/S M. PATI	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Se at No-31)
66	38772/2022	26.05.2022	MACA-796/2017	P. K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-05-11			(Se at No-31)
67	38773/2022	26.05.2022	MACA-796/2017	B.R. SENAPAT I	C.O.	COURT NO. 1	Order Dtd. 2022-05-11			(Se at No-31)
68	38774/2022	26.05.2022	MACA-334/2018	MOTILAL MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-17			(Se at No-31)
69	38775/2022	26.05.2022	MACA-334/2018	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-05-17			(Se at No-31)
70	38776/2022	26.05.2022	WPC (OAC) - 2463/2014	M/S J.K. MISHRA (2)	C.O.	COURT NO. 15	Order Dtd. 2022-05-02			(Se at No-31)
71	38777/2022	26.05.2022	WPC (OAC) - 3345/2014	N. K. SEN	C.O.	COURT NO. 15	Order Dtd. 2022-05-09			(Se at No-31)
72	38778/2022	26.05.2022	MACA-33/2015	S. K. SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No-31)
73	38779/2022	26.05.2022	MACA-33/2015	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No-31)

74	38780/ 2022	26.05.20 22	CMP- 463/20 22	S. MOHARAN A	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
75	38781/ 2022	26.05.20 22	TRP (C) - 184/20 22	L. ACHARI	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
76	38782/ 2022	26.05.20 22	WP (C) - 13247/ 2022	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
77	38783/ 2022	26.05.20 22	WP (C) - 13256/ 2022	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
78	38784/ 2022	26.05.20 22	WP (C) - 13254/ 2022	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
79	38785/ 2022	26.05.20 22	WP (C) - 13252/ 2022	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 31)
80	38786/ 2022	26.05.20 22	WP (C) - 13052/ 2022	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24		WRIT BRANC H-6	(Se at No- 16)
81	38787/ 2022	26.05.20 22	WP (C) - 13154/ 2022	S. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-06-27		WRIT BRANC H-7	(Se at No- 48)
82	38788/ 2022	26.05.20 22	WP (C) - 13262/ 2022	N. K. SEN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 48)
83	38789/ 2022	26.05.20 22	WP (C) - 13228/ 2022	S. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 48)
84	38790/ 2022	26.05.20 22	WP (C) - 13257/ 2012	PRAKASH	C.O.	COURT NO. 15	Order Dtd. 2013-02-12		WRIT BRANC H-7	(Se at No- 48)
85	38791/ 2022	26.05.20 22	WP (C) - 13292/ 2022	PRASANT KUMAR PATRI	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 48)
86	38792/ 2022	26.05.20 22	WP (C) - 13320/ 2022	BICHITR A NARAYAN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No-

				SATAPAT HY						48)
87	38793/ 2022	26.05.20 22	MACA- 1161/2 016	R. K. MOHAPAT RA	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No- 48)
88	38794/ 2022	26.05.20 22	MACA- 145/20 17	P. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No- 48)
89	38795/ 2022	26.05.20 22	MACA- 145/20 17	R. K. MOHAPAT RA	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No- 48)
90	38796/ 2022	26.05.20 22	WP (C) - 11955/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
91	38797/ 2022	26.05.20 22	WP (C) - 11959/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
92	38798/ 2022	26.05.20 22	WP (C) - 11960/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
93	38799/ 2022	26.05.20 22	WP (C) - 11961/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-06-27		WRIT BRANC H-1	(Se at No- 31)
94	38800/ 2022	26.05.20 22	WP (C) - 11965/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
95	38801/ 2022	26.05.20 22	WP (C) - 11969/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-1	(Se at No- 31)
96	38802/ 2022	26.05.20 22	WP (C) - 12032/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-2	(Se at No- 45)
97	38803/ 2022	26.05.20 22	WP (C) - 12034/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-2	(Se at No- 45)
98	38804/ 2022	26.05.20 22	WPC (OA C) - 3286/2 000	NIRANJA N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-17			(Se at No- 45)
99	38805/ 2022	26.05.20 22	BLAPL-	R. K.	C.O.	COURT	Order Dtd.			(Se

	2022	22	752/2022	MALLICK		NO. 23	2022-05-20			at No-45)
100	38806/2022	26.05.2022	BLAPL-2849/2022	NIRM	C.O.	COURT NO. 11	Order Dtd. 2022-05-20			(Se at No-45)
101	38807/2022	26.05.2022	BLAPL-462/2022	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-05-20			(Se at No-45)
102	38808/2022	26.05.2022	OJC-12172/2001	H TRIPATHY	GENERAL		Order Dtd. 2019-03-29		WRIT BRANCH-5	(Se at No-47)
103	38809/2022	26.05.2022	WP (C) - 6369/2009	H TRIPATHY	GENERAL		Counter Affidavit,		WRIT BRANCH-7	(Se at No-44)
104	38810/2022	26.05.2022	WP (C) - 13282/2022	G.R.PATRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No-44)
105	38811/2022	26.05.2022	WP (C) - 7316/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-05-18			(Se at No-44)
106	38812/2022	26.05.2022	WP (C) - 12644/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No-44)
107	38813/2022	26.05.2022	WP (C) - 12644/2022	S. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No-44)
108	38814/2022	26.05.2022	WP (C) - 12639/2022	S. K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No-44)
109	38815/2022	26.05.2022	WPC (OA) C) - 3396/2013	G.SUNDA RA	C.O.	COURT NO. 15	Order Dtd. 2022-05-17			(Se at No-44)
110	38816/2022	26.05.2022	WPC (OA) C) - 3396/2013	P. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-04-04			(Se at No-44)
111	38817/2022	26.05.2022	WP (C) - 12436/2022	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2022-05-20			(Se at No-44)

11 2	38818/ 2022	26.05.20 22	WP (C) - 13290/ 2022	M.D.BIS WAL	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 44)
11 3	38819/ 2022	26.05.20 22	WP (C) - 12946/ 2022	M. D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-05-20		WRIT BRANC H-5	(Se at No- 47)
11 4	38820/ 2022	26.05.20 22	WP (C) - 13250/ 2022	K.C.PAN DA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24		WRIT BRANC H-8	(Se at No- 43)
11 5	38821/ 2022	26.05.20 22	WP (C) - 12653/ 2022	B.R. SENAPAT I	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No- 43)
11 6	38822/ 2022	26.05.20 22	WP (C) - 12652/ 2022	B.R. SENAPAT I	C.O.	COURT NO. 15	Order Dtd. 2022-05-19			(Se at No- 43)
11 7	38823/ 2022	26.05.20 22	WP (C) - 13215/ 2022	J.K.MIS HRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 43)
11 8	38824/ 2022	26.05.20 22	WP (C) - 11781/ 2021	L. D. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-19		WRIT BRANC H-6	(Se at No- 25)
11 9	38825/ 2022	26.05.20 22	WP (C) - 13213/ 2022	J.K.MIS HRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 25)
12 0	38826/ 2022	26.05.20 22	WP (C) - 13218/ 2022	J.K.MIS HRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 25)
12 1	38827/ 2022	26.05.20 22	WP (C) - 13216/ 2022	J.K.MIS HRA	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 25)
12 2	38828/ 2022	26.05.20 22	WP (C) - 13249/ 2022	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-05-24		WRIT BRANC H-8	(Se at No- 43)
12 3	38829/ 2022	26.05.20 22	WP (C) - 13273/ 2022	RITA SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-05-24			(Se at No- 43)
12 4	38830/ 2022	26.05.20 22	WP (C) - 36349/ 2021	P.K.BAR IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-20		WRIT BRANC H-7	(Se at No-

										44)
125	38831/2022	26.05.2022	ABLAPL-59/2022	B K DALEI	GENERAL		Order Dtd. 2022-01-28			(Seat No-44)
126	38832/2022	26.05.2022	WP (C) - 38399/2021	G C SWAIN	GENERAL		Order Dtd. 2022-05-19			(Seat No-44)
127	38833/2022	26.05.2022	WP (C) - 13117/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-20			(Seat No-44)
128	38834/2022	26.05.2022	CMP-80/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-05-20		WRIT BRANCH-8	(Seat No-40)
129	38835/2022	26.05.2022	WP (C) - 10516/2015	L SWAIN	GENERAL		Order Dtd. 2022-04-06			(Seat No-40)
130	38836/2022	26.05.2022	RSA-130/2002	S P SAHOO	GENERAL		Entire Order		SECOND APPEAL	(Seat No-7)
131	38837/2022	26.05.2022	WP (C) - 13081/2022	S C PANI	C.O.		Order Dtd. 2022-05-20			(Seat No-7)
132	38838/2022	26.05.2022	WP (C) - 13082/2022	S C PANI	C.O.		Order Dtd. 2022-05-20			(Seat No-7)
133	38839/2022	26.05.2022	WP (C) - 11633/2022	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-19		WRIT BRANCH-3	(Seat No-33)
134	38840/2022	26.05.2022	CONTC-2754/2022	R K MAHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-05-18			(Seat No-33)
135	38841/2022	26.05.2022	BLAPL-4294/2022	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-19			(Seat No-33)
136	38842/2022	26.05.2022	WP (C) - 28078/2020	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-05-05			(Seat No-33)
137	38843/2022	26.05.2022	CRLREV-	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-05-05		CRIMINAL	(Seat No-33)

			383/2021						REVISION	No-1)
138	38844/2022	26.05.2022	MACA-796/2017	PRATIVA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-11			(Se at No-1)
139	38845/2022	26.05.2022	CRLMA-299/2019	M.R. ROUTRAY	GENERAL		Order Dtd. 2022-05-13			(Se at No-1)
140	38846/2022	26.05.2022	ABLAPL - 3962/2022	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-18			(Se at No-1)
141	38847/2022	26.05.2022	ABLAPL - 4823/2022	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-24			(Se at No-1)
142	38848/2022	26.05.2022	CRLMC-3819/2012	A PATI	GENERAL		Order Dtd. 2017-06-29		CRIMINAL MISC-3	(Se at No-9)
143	38849/2022	26.05.2022	ABLAPL - 4284/2022	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-19			(Se at No-9)
144	38850/2022	26.05.2022	WP (C) - 11247/2022	J P KAR	GENERAL		Order Dtd. 2022-05-18			(Se at No-9)
145	38851/2022	26.05.2022	OJC-62/1994	D NAYAK	GENERAL		Order Dtd. 2015-06-22		WRIT BRANCH-7	(Se at No-10)
146	38852/2022	26.05.2022	WP (C) - 22241/2021	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2021-08-05			(Se at No-10)
147	38853/2022	26.05.2022	CRLMC-3984/2016	D NAYAK	GENERAL		Order Dtd. 2021-09-21			(Se at No-10)
148	38854/2022	26.05.2022	CRLMC-3439/2016	D NAYAK	GENERAL		Order Dtd. 2021-09-21			(Se at No-10)
149	38855/2022	26.05.2022	STREV-42/2002	I PANDA	GENERAL		Order Dtd. 2022-05-20			(Se at No-10)

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